limit has been raised from Rs. 2,000 to Rs. 3,600 on account of the high cost of living;

- (c) if the answers to parts (a) and (b) above are in the affirmative, whether Government consider the feasibility of raising the limit of Rs. 5,000 to a reasonably high amount; and
 - (b) if not, why not?

THE MINISTER OF EDUCATION (DR. K. L. SHHIMALI): (a) to (b) A statement is laid on the Table of the Rajya Sabha.

STATEMENT

- (a) The Government are aware that a higher rate of fe© is charged in accordance with the Education Code from students whose parents' income is more than Rs. 5,000 per annum but the rate is not double of the rate charged from students whose parents' income is less than Rs. 5,000.
- (b) The free income-tax limit was raised from Rs. 2,000 to 3,600 under the Finance (No. 2) Act, 1957, whereas the rates of fees were prescribed by the Delhi Administration a very long time ago.
- (c) and (d) The question of either prescribing a uniform rate of fees for all or for further raising the present limit of Rs. 5,000 is under the consideration of the Delhi Administration.

PURCHASE OF CLOTH FOR NATIONAL FLAGS FOR DEFENCE SERVICES

- •504. SHRI DEOKINANDAN NARA-YAN: Will the Minister of DEFENCE be pleased to state:
- (a) the quantity of cloth purchased for making national flags for the use of the Army, the Navy and the Air Force in the years 1959-60 and 1960-61; and

(b) whether any particular kind of cloth is required for this purpose?

THE DEPUTY MINISTER OF DEFENCE (SHRI K. RAGHURAMAIAH): (a) Approximately 3,600 yards of cloth were purchased by the ordnance factories during 1959-60 for manufacture of national flags for use of the Army, Navy and Air Force. No cloth has been purchased in 1960-61.

(b) Yes, Sir. Only bunting worsted white, green and saffron can be used.

t MISUSE OF SHEET CUTTINGS OWING TO BAN ON EXPORT

- •44. SHRI K. S. CHAVDA: Will th« Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether it is a fact that due to the prevailing ban on export of No. 1 quality sheet cuttings, there is misuse of the surplus arisings of this scrap;
- (b) if so, the loss in foreign exchange incurred by Government due to the improper use of the surplus of No. 1 quality sheet cuttings during the years 1958 to 1960; and
- (c) whether Government intend to permit its unlimited export as suggested by the Mysore Iron and Steel Works?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): (a) to (c) Government are not aware of any misuse of No. 1 quality sheet cuttings or of any loss in foreign exchange, but Government propose to set up a committee which will examine all aspects of scrap including export of No. 1 quality sheet cuttings.

[†]Transferred from the 14th March 1961.